

DIVISION BENCH

O-109

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/1432(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th April,
2021, 10:30 A.M

Name of the Company	AGARWAL POLYSACKS LIMITED Vs. KARUNA DISTRIBUTORS PRIVATE LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/Pr.CA appeared in physical hearing:

- | | | |
|----------------------------------|---|----------------------------|
| 1. Mr. Shaunak Mitra, Advocate |] | For the Financial Creditor |
| 2. Mr. Sourav Jain, Advocate |] | |
| 3. Ms. Siksha Agarwal, Advocate |] | |
| | | |
| 1. Mr. Rachit Lakhmani, Advocate |] | For the Corporate Debtor |
| 2. Mr. Naman Maheshwari, Adv. |] | |

ORDER

Mr. Shaunak Mitra, alongwith Mr. Sourav Jain and Ms. Siksha Agarwal, Ld. Counsel present in physical hearing on behalf of the Financial Creditor. Mr. Rachit Lakhmani (in physical hearing) alongwith Mr. Naman Maheshwari, Ld. Counsel present for the Corporate Debtor.

2. Heard the Ld. Counsel for the Financial Creditor in part. For continuation of argument of Ld. Counsel for the Financial Creditor, list this matter on 11.05.2021.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)

Mt